

Guidelines for placing of Central Government employees in newly created services

1596. SHRIMATI SAROJ
KHAPARDE:

SHRI GIAN CHAND TOTU:
SHRI VITHAL GADGIL:
SHRI PARBHU SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have laid down any criteria, guidelines or conditions for obtaining options from the Central Government employees before placing them in newly created cadres/services in various Ministries/Departments of the Government of India;

(b) if so, what are the details in this regard; and

(c) if the answer to part (a) above be in the negative, what is the procedure prescribed for the Departments and Ministries for obtaining such options?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) to (c) There is no system of obtaining options from Government servants before placing them in newly created cadres/services. As soon as a decision is taken to create a new cadre or service, action is taken by the administrative Ministry concerned to frame the Recruitment Rules. The Recruitment Rules normally provide a clause relating to initial constitution which has the following purposes in view:—

(i) To provide for a screening Committee, involving the UPSC wherever necessary, to decide on the fitness of the existing incumbents for inducting them into the new cadre.

(ii) The determination of the inter-seniority of the existing incumbents in the new service, and

(iii) The manner in which the persons, who are not absorbed in the new cadre should be dealt with.

Expenditure on establishment in Lakshadweep Islands ..

1597. SHRI PRAKASH
MEHROTRA:

SHRI GIAN CHAND TOTU:
SHRI KRISHNA NAND
JOSHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the expenditure separately for the last three years on establishment including allowances and transport charges etc. in the Lakshadweep Islands and the reasons for such high cost of administration; and

(b) the number of Government servants employed as on the 1st April, 1978 and the percentage of local residents of that area in Government services?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The expenditure on establishment of the Lakshadweep Administration during the years 1975-76, 1976-77 and 1977-78 was Rupees 86,99,000, Rs. 112,21,000 and Rs. 160,89,000 respectively. The reasons for progressive increase in establishment charges are limited expansion of staff and due to increase in dearness allowance and additional dearness allowance. The expenditure on transport, namely, mainland islands and inter-island shipping and launch and boat services during the aforesaid years was Rs. 8,63,000, Rs. 100,42,000 and Rs. 47,79,000 respectively. The increase in transport charges during 1976-77 and 1977-78 was on account of payment towards past liabilities amounting to Rs. 117,78,536 to the Shipping Corporation of India for running the Administrations ship mv. LACCADIVES and payment of Rs. 10,46,000 to the Ministry of De-